

for industrial workers on base 1982-100 declined to 175 in December, 1989 and to 174 in January, 1990.

(c) The decline in the All India Consumer Price Index for industrial workers during the months of December, 1989 and January, 1990 was mainly due to seasonal decline in the prices of Vegetables and Fruits and also of Cereals and Products, Pulses and Products, Condiments and Spices.

1269. [Transferred to the 28th March, 1990].

Accommodation to Government employees in Vithalbhai Patel House

1270. SHRI ASHOK NATH VERMA: Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that some Government employees have been allotted accommodation in Vithalbhai Patel House;

(b) if so, the details thereof;

(c) what are the reasons for providing accommodation to those Government employees;

(d) since when the Government employees are occupying the same; and

(e) whether most of these Government employees have their own houses in Delhi ?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a), (b) and (d) Yes, Sir. Details are attached in the form of a statement [See Appendix CLIII, Annexure No. 51].

(c) They were allotted accommodation in V.P. House when the suites in V.P. House were not very popular with M.Ps.

(e) Out of the above 4 persons, two own houses in Delhi.

Proposal for linking Dindigul and Madras Central via Tiruchirappalli Villupuram and Madras-Egmore by B.G. Line

1271. SHRI S. K. T. RAMACHANDRAN: Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any proposal under Government's consideration to link Dindi-

gul and Madras Central Railway Stations via Villupuram and Madras Egmore by Broad Gauge railways;

(b) if so, by when the same are likely to be linked; and

(c) if not, the reasons therefor ?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) No, Sir. However, Dindigul and Madras Central are already linked by a BG route via Karur, Erode, Jollapettai and Katpadi.

(b) Does not arise.

(c) Tiruchirappalli, Villupuram and Madras Egmore stations are on the metre gauge trunk route in Southern India and there is no proposal to convert the route into BG.

Consumption of fertilizers

1272. SHRI S. K. T. RAMACHANDRAN: Will the Minister of AGRICULTURE be pleased to state :

(a) the annual consumption of Chemical Fertilizers in the country during the years 1987-88, 1988-89 and 1989-90;

(b) the quantity of the above met by indigenous production as well as by import;

(c) what was the value of the fertilizers imported during the above period;

(d) what was the provision of subsidy for distribution of fertilizers in the country during the above period;

(e) what was the economic viability of each of the Public Sector and Co-operative Sector Fertilizer Corporation during the last three years; and

(f) what are the steps proposed to be taken by Government to put the loss incurring Corporations on the profit tracks?

THE DEPUTY PRIME MINISTER AND THE MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) to (c) The estimated annual consumption of fertilizers in the country during the years 1987-88, 1988-89 and 1989-90, indigenous

production, imports of fertilizers and value of imported fertilizers is as under:—

(in lakh tonnes of N+P+K)

Year	Consumption	Indigenous production	Imports	C&F Value (Rs. in crores)
1987-88	87.84	71.31	9.84	223.77
1988-89	110.36	89.63	16.08	644.53
1989-90	124.33	94.00* target	29.96 (upto 28-2-90)	Not available

(d) Provision of fertilizer subsidy during the years 1987-88, 1988-89 and 1989-90 is as under:—

(Rs. in crores)

Year	Subsidy
1987-88	308.38
1988-89	460.00
1989-90 (RE)	491.00

(e) The economic viability in terms of profit/loss of each of the Public Sector and Cooperative Sector Fertilizer Companies during the last three years is as under :—

NET PROFIT (+)/NET LOSS(—)

	1987-88	1988-89	1989-90 (Prov.)
1. Public Sector			
(A) PSUS OTHER THAN SICK UNITS			
1. National Fertilizers Ltd. (NFL)	44.22	4.90	—17.30
2. Fertilizer & Chem., Travancore, Ltd. (FACT)	12.90	7.72	—6.37
3. Rashtriya Chem. & Fert. Ltd. (RCF)	53.17	69.94	25.23
4. Paradeep Phosphates Ltd. (PPL)	—20.34	13.61	—37.80
5. Madras Fertilizers Ltd. (MFL)	—26.05	9.87	—6.69
6. Projects & Development India Ltd. (PDIL)	—5.18	—9.52	—9.97
7. Pyrites Phosphates & Chems. Ltd. (PPCL)	0.88	1.21	—0.12
(B) SICK UNITS			
1. The Fertilizers Corpn. of India (FCI)	42.66	—191.24	—151.55
2. Hindustan Fertilizer Corporation (HFC)	—104.84	—156.38	—139.96
2. Cooperative Sector			
1. IFFCO	0.00*	20.60*	18.73
2. KRIBHCO	126.80**	85.75§	39.72

*July, 1987 to March, 1989.

**July, 1987 to June, 1988.

§July, 1988 to March, 1989.

(f) Various schemes like revamping/modernisation of the older units are being taken up to improve their production performance. Captive Power Plants wherever considered necessary have either been installed or under installation in order to avoid production loss on account of power cuts/instability.

Shares of States in the foodgrains for Central Pool

1273. SHRI S. K. T. RAMACHANDRAN : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether there is any statutory compulsion on the States to contribute their surplus stocks of foodgrains to the Central Pool;

(b) how much wheat and rice have been contributed by the States of Andhra Pradesh, Haryana, Karnataka, Madhya Pradesh, Orissa, Punjab, Tamil Nadu, Uttar Pradesh and West Bengal for the Central Pool during the years 1987-88, 1988-89 and 1989-90;

(c) which are the States, which have not contributed to the Central Pool having surplus stock of rice and wheat; and

(d) the quantity of rice and wheat, supplied to the above mentioned States in the years 1987-88, 1988-89 and 1989-90 ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA) : (a) No, Sir.

(b) Statement attached. [See Appendix CLIII, Annexure No. 52].

(c) Out of the above States, Tamil Nadu does not contribute to the Central Pool and retains rice procured for its own use.

(d) Statement attached. [See Appendix CLIII, Annexure No. 53].

Employment to youths in rural areas

1274. SHRI SHIV PRATAP MISHRA : Will the Minister of AGRICULTURE be pleased to state :

(a) what is the number of youths provided with employment in rural areas in the country during the last three months; and

(b) what steps have been taken to increase employment opportunities in rural areas during the same period?

THE DEPUTY PRIME MINISTER AND THE MINISTER OF AGRICULTURE (SHRI DEVI LAL) : (a) and (b) Jawahar Rozgar Yojana (JRY) and Integrated Rural Development Programme (IRDP) and Training of Rural Youth for Self-Employment (TRYSEM) are the major programmes being implemented to provide employment in the rural areas.

Under JRY, which is monitored in terms of employment generated in terms of mandays, about 2236 lakh mandays of employment is reported to have been generated from November, 1989 to January, 1990.

Under IRDP (the programme under which assistance is provided to families with annual household income of less than Rs. 4000/- for acquisition of assets so that the beneficiaries can become self-employed) which is monitored in terms of the number of families assisted, 933571 families were reportedly assisted in the period from November, 1989 to January, 1990.

Besides, under TRYSEM which is being implemented to improve the employability of the rural unemployed, 17051 trainees were reportedly able to get self-employment and 3779 trainees were able to get wage employment in the period from November, 1989 to January, 1990.

Department of Rural Development monitor these programmes closely so that optimum benefits accrue to the rural poor and unemployed from these programmes.